

TAKEN ON BOARD

**THE HIGH COURT OF ORISSA, CUTTACK
LIST OF BUSINESS FOR WEDNESDAY, THE 16TH SEPTEMBER, 2026**

COURT NO - II (3RD FLOOR)

AT 10:30 AM

THE HON'BLE MR. JUSTICE CHITTARANJAN DASH

**THIS BENCH WILL FUNCTION THROUGH HYBRID ARRANGEMENT (VIRTUAL/PHYSICAL MODE.)
(Learned counsel desirous of appearing through Virtual Mode shall intimate the name, item number, case details etc. to the Court Master through Mobile no.8093434100 between 8.00 P.M. to 10.00 P.M. on the previous date of the hearing of the case.)**

FRESH ADMISSION

- | | | |
|---|--|--|
| 1. TRPCRL/69/2026
[ODHC010660592026] | MD.ARIF KHAN
V/S
SAMEERA KHATOON | ASWINI KUMAR DASH |
| 2. TRPCRL/73/2026
[ODHC010653722026] | SHAILESH NANDAN
MISHRA
V/S
JAYASMITA PANDA | PRABHU PRASANNA BEHERA
P.N.NAYAK, B.C.MOHANTY,
L.SENAPATI |
| 3. WP(C)/25154/2026
[ODHC010590622026]
(Order dated 01.09.2026
may kindly be seen.) | HATSUN AGRO PRODUCT
LTD., CHENNAI
V/S
DIRECTOR, NATIONAL
HIGHWAY AUTHORITY OF
INDIA REGIONAL OFFICE,
BHUBANESWAR | SAGARIKA SAHOO
G.K.JHABAKH, D.PATNAIK |
| 4. WP(C)/26623/2026
[ODHC010553802026]
With I.A. No. 16191 of 2026
is at flag "A" for amendment
of the writ petition.(Copy
served) | LOKNATHA PARIDA
V/S
STATE OF ODISHA | SURYAKANTA DASH
H.MOHARANA |
| 5. WP(C)/26730/2026
[ODHC010596212026] | SUSHIL KUMAR BISHOYI
@ SUSIL
V/S
STATE OF ODISHA | SANTOSH KUMAR MAHANTY
P.ACHARYA |
| 6. WP(C)/26874/2026
[ODHC010634092026] | BIJAYALAXMI PALAI
V/S
STATE OF ODISHA | AMITAV TRIPATHY
A.K.BEHERA |
| 7. WP(C)/26912/2026
[ODHC010630452026] | GOLEKH CHANDRA SAHU
V/S
JINDAL STEEL LIMITED,
ANGUL | JAYADEBA BEHERA
P.K.SAMAL, B.MISHRA, S.MISHRA |
| 8. WP(C)/26979/2026
[ODHC010596392026] | RAJ KISHORE NAIK
V/S
STATE OF ODISHA | BYOMAKESH TRIPATHY
S.RATH, A.PATTANAIK, D.K.BIDHAR,
N.MAHANTA, S.M.A.DAS |
| 9. WP(C)/27063/2026
[ODHC010590302026] | KAMALA KANTA PANDA
V/S
STATE OF ODISHA | DR. JITENDRA KUMAR LENKA
P.GOUDA, T.KHATUA |
| 10. WP(C)/27459/2026
[ODHC010584152026] | ANANTA NARAYAN BEJ
V/S
STATE OF ODISHA | ARUN KUMAR BEHERA
S.SAHOO, G.BEHERA, A.K.MOHANTY |
| 11. WP(C)/27500/2026
[ODHC010636342026] | UMASHANKAR DAS
V/S
STATE OF ODISHA | BISWAMBAR MOHANTY
S.SAHOO |
| 12. WP(C)/27650/2026
[ODHC010605472026]
I.A.No-14953/2026 at fl " A " for appr.order. | BASANTA KUMAR SWAIN
V/S
STATE OF ODISHA | BIBEKANANDA MAHAPATRA |

- | | | |
|---|--|---|
| 13. WP(C)/27652/2026
[ODHC010660322026]
I.A.No-16518/2026 at fl " A " for appr.order | ASSOCIATION OF SKILL PARTNERS,
BHUBANESWAR
V/S
UNION OF INDIA | AMIT PATTNAIK
S.P.SARANGI, V.MAHAPATRA,
S.K.SAHU, A.RAY, A.KAR, R.PATNAIK,
A.PATI, J.MOHANTY |
| 14. WP(C)/27720/2026
[ODHC010624672026] | JAGABANDHU PADHI
V/S
STATE OF ODISHA | SARAT CHANDRA MEKAP |
| 15. WP(C)/28014/2026
[ODHC010670952026] | ANUPAMA AGASTI
V/S
ASSISTANT POSTMASTER
GENERAL(PG),
BHUBANESWAR | SUKANTA KUMAR NAYAK (2)
K.JENA, S.S.K.NAYAK, A.MALLICK,
S.BEHERA, B.B.AGASTI, S.SAHOO |
| 16. WP(C)/28248/2026
[ODHC010672712026] | DHIRENDRA KUMAR
SWAIN
V/S
STATE OF ODISHA | SAROJANANDA MISHRA
B.DASH |
| 17. WP(C)/28311/2026
[ODHC010677332026]
(With I.A no 16942/2026 is at flag "A" for appr.orders may kindly be seen.) | MD.ASFAR ALAM
V/S
STATE OF ODISHA | AMLAN MISHRA |
| 18. WP(C)/28427/2026
[ODHC010678042026]
I.A.-16972/2026 at Flag-"A" for stay. | M/S.SIS LTD., BIHAR
V/S
UNION OF INDIA | ANAND PRAKASH DASH |
| 19. WP(C)/28471/2026
[ODHC010619672026] | LAXMIPRIYA NAIK
V/S
STATE OF ODISHA | BIKRAM CHANDRA GHADAI
B.DWIBEDI |
| 20. WP(C)/28512/2026
[ODHC010644362026] | KALPANA DALAI
V/S
UNION OF INDIA | SUBHRANSU BHUSAN MOHANTY
S.MOHAPATRA |
| 21. WP(C)/28518/2026
[ODHC010648502026] | SANTOSH KUMAR ROUT
V/S
STATE OF ODISHA | ACHYUTANANDA PATTANAIAK
S.DASH |
| 22. WP(C)/28521/2026
[ODHC010648572026] | SANTOSH KUMAR ROUT
V/S
STATE OF ODISHA | ACHYUTANANDA PATTANAIAK
S.DASH |
| 23. WP(C)/28535/2026
[ODHC010637412026]
I.A No. 15817/2026 at Flag-"A" for appropriate orders. | N.GEETANJALI REDDY
V/S
INDIAN OIL
CORPORATION
LTD.,BHUBANESWAR | SANJEEB BEHARA |
| 24. WP(C)/28549/2026
[ODHC010644332026] | ROJALIN BALABANTARAY
V/S
UNION OF INDIA | SUBHRANSU BHUSAN MOHANTY
S.MOHAPATRA |
| 25. WP(C)/28578/2026
[ODHC010670632026] | ADIKANDA SAHOO
V/S
STATE OF ODISHA | AUROBINDA SAHOO
M.PAGAL, A.K.ROUT |
| 26. WP(C)/28678/2026
[ODHC010661682026] | SUDHIR RANJAN
MOHAPATRA
V/S
REGISTRAR CIVIL
COURT, JAGATSINGHPUR | AUROVINDA MOHANTY |
| 27. WP(C)/28774/2026
[ODHC010639362026] | ANITA PRADHAN
V/S
STATE OF ODISHA | SIVA SANKAR CHAINI
S.K.SAHOO, M.SAHOO, A.K.NATH |
| 28. WP(C)/28840/2026
[ODHC010673472026]
I.A.No.16862/26 is at flag "A" for appropriate order. | ARIANA ASSOCIATION OF
ALLOTTEES,
BHUBANESWAR
V/S
BHUBANESWAR
MUNICIPAL
CORPORATION,
BHUBANESWAR | GOUTAM KUMAR ACHARYA
DR.B.DAS, D.K.NAIK, S.SAHOO,
R.DAS, A.MOHAPATRA, P.PANDA,
B.DAS, P.JATI, S.S.DASH |

- | | | |
|--|--|--|
| 29. WP(C)/28866/2026
[ODHC010639712026] | NILAMANI PRADHAN
V/S
STATE OF ODISHA | ASHOK DAS
M.R.DASH, A.K.MOHANTY |
| 30. WP(C)/28876/2026
[ODHC010643262026] | AJAY KUMAR BEHERA
V/S
BAR COUNCIL OF INDIA,
NEW DELHI | OM SWARUP |
| 31. WP(C)/28905/2026
[ODHC010659402026] | SUSANTA KUMAR SAHOO
V/S
STATE OF ODISHA | KABIRAJ PRADHAN
B.M.ROUT, B.SETHI |
| 32. WP(C)/28945/2026
[ODHC010680482026] | DR.NURUL AMIN
V/S
STATE OF ODISHA | ARUSMITA ACHARYA
A.MUKHEJI, A.MISHRA, S.ACHARYA,
A.NAIR, R.D.K.DASH, P.K.ROUT |
| 33. WP(C)/29084/2026
[ODHC010663122026] | M/S DASADEVI SAW
MILL, PURI
V/S
STATE OF ODISHA | GYANA RANJAN NAYAK |
| 34. WP(C)/29228/2026
[ODHC010683492026] | SUKINDA BLOCK BLF,
JAJPUR
V/S
STATE OF ODISHA | KSHIROD KUMAR ROUT
T.S.SWARAJ, S.K.ROUT, S.K.BARAL,
A.SAHOO, S.STHITIPRAJNA |
| 35. WP(C)/29239/2026
[ODHC010615542026]
I.A. No. 15257/26 is at flag
'A' for appro. orders. | PEDDINA ASWIN KUMAR
V/S
STATE OF ODISHA | PRABHAKAR SABAT
J.K.ROUT, J.RANI, C.R.PARIDA,
A.TANDIA, K.C.SAHOO, A.B.MALLICK,
K.RASID |
| 36. WP(C)/29338/2026
[ODHC010696392026] | RAMSWARUP SHARMA
V/S
STATE OF ODISHA | ABHISEK AGARWAL
A.SHARMA, A.AGARWAL, R.JAIN |
| 37. WP(C)/29343/2026
[ODHC010696242026] | NIKHIL SHARMA
V/S
STATE OF ODISHA | ABHISEK AGARWAL
A.SHARMA, A.AGARWAL, R.JAIN |
| 38. WP(C)/29539/2026
[ODHC010709482026] | BASANTI KHADIA
V/S
STATE OF ODISHA | ANUPAM RATH
S.RATH |
| 39. WP(C)/29549/2026
[ODHC010709462026] | JAYANTI MUNDA
V/S
STATE OF ODISHA | ANUPAM RATH
S.RATH |
| 40. WP(C)/29556/2026
[ODHC010709432026] | GOPAL MIRDHA
V/S
STATE OF ODISHA | ANUPAM RATH
S.RATH |
| 41. CONTC/5779/2026
[ODHC010629982026]
(with CRLMP 1415/2025, a
dispd.of Case) | VICTIM
V/S
RISHIKESH DNYANDEO
KHILARI, IPS | M/S. RAKESH KUMAR ROUT RAY,
B.L. BEHERA |
| FOR ADMISSION
----- | | |
| 42. WP(C)/10466/2026
[ODHC010231862026]
(Order dated 21.08.2026 may
kindly be seen.)Adj. | ARUN KUMAR JENA
V/S
STATE OF ODISHA | MANOJA KUMAR KHUNTIA
B.K.PATTANAIK, S.PATRA,
P.K.SAHOO |
| 43. WP(C)/16326/2026
[ODHC010337972026]
(Document filed in court on
behalf of East Coast Railway
Divisional Railway Manager
(Finance) office at flag "S".
Persuant to order dtd.
21.08.2026 no such
insturction has been filed on
behalf of petitioner on basis
of the submission maid by
learned CGC. Order dtd.
21.08.2026 may kindly be
seen.)Adj. | BHABANANDA
MAZUMDAR
V/S
UNION OF INDIA | DEBADATTA MOHANTY
A.DASH, R.ROUT, S.DAS, S.K.NAYAK,
D.THATTRAJ
MR. P.K PARHI,(DSGI), DIPTI RANJAN
BHOKTA |

44. WP(C)/16327/2026
[ODHCO10341922026]
(I.A No 8654/26 at flag "A" for stay.Persuant to order dtd. 14.08.2026 document regarding statement of the account and enchatment of the remuneration on behalf of petitioner not yet received.)Adj.
PURNACHANDRA BARAL ANUP UDAYA SENAPATI
V/S
STATE OF ODISHA
45. WP(C)/16488/2026
[ODHCO10360912026]
(I.A. No. 15342/2026 is at flg "A" for appropriate order (copy served) Admission matter notice issued to OP Nos 4 & 5 returned back undelivered with an endorsement " Insufficient Address" Counter Affidavit by learned State Counsel not received.)Adj.
SANGRAM KUMAR SWAIN PRADEEP KUMAR DAS
V/S
D.SAHOO
STATE OF ODISHA
46. WP(C)/18169/2026
[ODHCO10397712026]
(Counter affidavit not filed. Appearance memo not filed by learned DSGI.)Adj.
JAKHANATH PRUSTY PRABIR KUMAR DAS
V/S
UNION OF INDIA
MR. P.K.PARHI (DSGI), DEEPAK GOCHHAYAT
47. WP(C)/21470/2026
[ODHCO10484072026]
(Written Instruction from the office of District Education Officer, Boudh is at flag-"K" (learned A.S.C. to obtain instruction from Op-1) (Order dtd. 21.08.2026 may kindly be seen.)Adj.
AMARENDRA MAHAKUD MANOJA KUMAR KHUNTIA
V/S
STATE OF ODISHA
B.K.PATTANAİK, P.K.SAHOO
48. WP(C)/22204/2026
[ODHCO10502872026]
Adj.
GURUBELLI SURESH MANOJA KUMAR KHUNTIA
V/S
UNION OF INDIA
B.K.PATTANAİK, S.PATRA
PRASANNA KUMAR PARHI,S.DAS
49. WP(C)/22206/2026
[ODHCO10502882026]
Adj.
KALLAPALLI GOVINDA MANOJA KUMAR KHUNTIA
RAO
B.K.PATTANAİK, S.PATRA
V/S
UNION OF INDIA
AJAY KUMAR ROY
50. WP(C)/22672/2026
[ODHCO10539542026]
(I.A. No. 13336/26 is at flag 'A' for appr. order. Order dated 30.7.2026 may kindly be seen. Along with WP(C) Nos.22644, 22667 & 22669 of 2026 (pending))Spec.Adj.
BIJAN BIHARI MOHANTA BISWABIHARI MOHANTY
V/S
STATE OF ODISHA
- WITH WP(C)/22644/2026
[ODHCO10534332026]
(I.A. No. 13213/26 is at flag 'A' for appr. order. Ceritified copy of order in WP(C) 22283/26 filed by adv. for petitioner is at flag "B" may kindly be seen. Order dated 30.7.2026 may kindly be seen.)Spec.Adj.
SARKUL CHANDRA PAEI BISWABIHARI MOHANTY
V/S
STATE OF ODISHA
- WITH WP(C)/22669/2026
[ODHCO10539462026]
(I.A. No. 13334/26 is at flag 'A' for appr. order. Order dated 30.7.2026 may kindly be seen.)Spec.Adj.
DEBENDRA NATH MOHANTA BISWABIHARI MOHANTY
V/S
STATE OF ODISHA
- WITH WP(C)/22677/2026
[ODHCO10540612026]
(I.A. No. 13333/26 is at flag 'A' for appr. order. Order dated 30.7.2026 may kindly be seen.)Spec.Adj.
HARISH CHANDRA DAS SWAPNIL ROY
V/S
STATE OF ODISHA